

SRS LIMITED
UNDER LIQUIDATION VIDE HON'BLE NCLT ORDER DATED 15.10.2019
LIST OF CLAIMS OF OPERATIONAL CREDITORS BEING STATUTORY AUTHORITIES
RECEIVED DURING LIQUIDATION

S.NO	NAME OF CREDITOR	AMOUNT OF CLAIM SUBMITTED (In INR)	AMOUNT OF CLAIM ADMITTED (In INR)
1	National Securities Depository Limited	181,284	-
2	Excise and Taxation Department Excise and Taxation Officer-Cum- Assessing Authority	804,481,993	804,481,993
3	CGST Division, Shimla	2,749,123	2,749,123
4	BSE Ltd	15,181,195	15,181,195
Total		822,593,595.00	822,412,311.00

Note 1:-

All the claims received upto Last date of submission of claim i.e. November 14, 2019 have been included in the list.

Note 2:-

For any queries, kindly email at ip.srs@rbsa.in

Note 3:-

All updates on Liquidation process of SRS Limited shall be available at website of SRS Limited i.e. www.srsparivar.com